

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 10

**CA 452/2022 in C.P. /3638/(MB)2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **19.12.2022**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

*Appearance (via video-conference):*

For the Applicant : Mr. Gaurav Joshi, Sr Adv, Mr. Manmeet Singh, Ms. Bhavika Deora, Ms. Shatakshi Tripathi, Advocates  
For the Union of India : Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel  
For the Respondents : Mr. Animesh Bisht a/w Ms. Drishti Das and Ms. Roma Bhojani I/b Cyril Amarchand Mangaldas

Section 241-242 of the Companies Act, 2013 & Rule 11

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 18.01.2023, for further consideration and hearing. Registry is directed to retain the position of this matter High on Board on the adjourned date.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Vedant Kedare

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)